

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:905  
ANSWERED ON:19.07.2002  
BANK LISTED WITH SEBI  
M.H. AMBAREESH

**Will the Minister of FINANCE be pleased to state:**

(a) the details of banks listed with the SEBI as June 30, 2002;

(b) whether it has come to the notice of Government that these listed banks have not been following the SEBI norms and the Reserve Bank of India have issued directions to these banks to follow the SEBI norms; and

(c) if so, the other measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS(SHRI ANA NT GANGARAM GEETE):

(a) The Securities and Exchange Board of India (SEBI) has intimated that the companies/ banks are required to be listed with the stock exchanges and not with SEBI. There are 29 banks listed with the National Stock Exchange and 37 with the Bombay Stock Exchange. These are shown in the statement enclosed.

(b) and (c) According to SEBI, like all the listed companies, the listed banks are also required to follow SEBI norms as prescribed under the Listing Agreement. They are also required to comply with the regulations and guidelines issued by RBI from time to time.

In terms of the amended/new clauses of the revised listing agreement with stock exchanges, listed banks are required to mandatory comply with all the Accounting Standards (AS) issued by the Institute of Chartered Accountants of India (ICAI) from time to time. However, RBI made it optional for the banks to comply with the Accounting Standards (AS) viz. AS-17 or Segment Reporting, AS-18 on Related Party Disclosure, AS-21 on Consolidated Financial Statements and AS-22 on Taxes For Income. In line with the above RBI decision, SEBI also made compliance with the above Accounting Standards optional for banks only for the financial year ended March, 31, 2002. The banks would be required to conform to the above Accounting Standards for the years commencing on or after April 01, 2002. Reserve Bank vide circular dated 16.02.2002 has advised all scheduled commercial banks to follow SEBI guidelines in the matter of foreign direct investment regarding share holding and transfer of shares etc. Reserve Bank has also advised all Indian commercial banks vide Circular dated 4 June, 2002 regarding SEBI Committee on Corporate Governance in respect of guidelines to Indian commercial banks listed in stock exchanges.

**Statement**

**Bank Listed with SEBI**

**A- Banks Listed at NSE**

Sl. No. Name of the Bank

1. Andhra Bank
2. Bank of Baroda
3. Bank of India
4. Centurion Bank Limited
5. Corporation Bank
6. City Union Bank Ltd.
7. Dena Bank
8. The Federal Bank Ltd.
9. Global Trust Bank Ltd.
10. HDFC Bank Ltd.
11. ICICI Bank Ltd.
12. IOBI Bank Ltd.
13. IndusInd Bank Limited
14. Indian Overseas Bank
15. The Jammu and Kashmir Bank Ltd.
16. Karur Vysya Bank Ltd.
17. The Karnataka Bank Limited
18. Lakshmi Vilas Bank Ltd.
19. Oriental Bank of Commerce

20. Punjab National Bank
21. State Bank of Bikaner and Jaipur
22. State Bank of India
23. State Bank of Travancore
24. The South Indian Bank Ltd.
25. Syndicate Bank
26. United Western Bank Ltd.
27. UTI Bank Ltd.
28. Vijaya Bank
29. Vysya Bank Ltd.

List-B Banks Listed at BSE

S.No. Name of the Bank

1. Export Import Bank of India
2. Industrial Development Bank of India Ltd.
3. Nedungadi Bank Ltd.
4. State Bank of India
5. State Bank of Bikaner & Jaipur
6. Small Industries Development Bank of India
7. United Western Bank Ltd.
8. Federal Bank Ltd.
9. Global Trust Bank Ltd.
10. Oriental Bank of Commerce
11. Bank of Punjab Ltd.
12. Bank of Rajasthan Ltd.
13. HDFC Bank Ltd.
14. State Bank of Mysore
15. Dhanalakshmi Bank Ltd.
16. Vysya Bank Ltd.
17. Bank of Madura Ltd.
18. Industrial Investment Bank of India
19. Dena Bank
20. Bank of Baroda
21. Bank of India
22. ICICI Bank Ltd.
23. IndusInd Bank Ltd.
24. Corporation Bank
25. State Bank of Travancore
26. Jammu and Kashmir Bank Ltd.
27. South Indian Bank Ltd.
28. City Union Bank Ltd.
29. Centurion Bank Ltd.
30. UTI Bank Ltd.
31. LOBI Bank Ltd.
32. Times Bank Ltd.
33. Syndicate Bank
34. Indian Overseas Bank
35. Andhra Bank
36. Vijaya Bank
37. Punjab National Bank